

**Sweeper, Class-IV, in the inferior service of the
Commissionerate of Fisheries, Recruitment Rules, 2004**

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**Sweeper, Class-IV, in the inferior service of the
Commissionerate of Fisheries, Recruitment Rules, 2004**

In exercise of the powers conferred by the proviso to Art. 309 of the Constitution of India, the Governor of Gujarat hereby makes the following rules to provide for regulating recruitment to the post of Sweeper, Class-IV, in the inferior service of the Commissionerate of Fisheries is, Gujarat State, namely:

1. . :-

These rules may be called the Sweeper, Class-IV, in the inferior service of the Commissionerate of Fisheries, Recruitment Rules, 2004.

2. . :-

Appointment to the post of Sweeper, Class-IV (in the inferior service of the Commissionerate of Fisheries) shall be made by direct selection.

3. . :-

To be eligible for appointment by direct selection to the post mentioned in Rule 2, a candidate shall,

- (i) not be less than 18 years and more than 25 years of age;
- (ii) have passed fourth standard examination;
- (iii) possess adequate knowledge of Gujarati and Hindi.

4. . :-

The selected candidate shall be on probation for a period of six

months.

5. . :-

The selected candidate shall be required to pass an examination in Gujarati or Hindi or both in accordance with the rules prescribed by the Government, in that behalf.

6. . :-

The selected candidate shall be required to furnish a security and surety bond for such amount and for such period as may be prescribed by Government in that behalf.